

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 118

CP No. 56/Chd/Hry/2023

IN THE MATTER OF:

Ram Niwas Rathee

...

Petitioner

Versus

Seven Souls Hospitality Pvt. Ltd. & Ors. ...

Respondents

Under Section: 241, 242, CA 2013

Order delivered on 05.04.2024

Due to Paucity of time, the matter could not be taken up today, hence
adjourned to 31.05.2024.

Sd/-

Court Officer